

M.A.4670/02
in
CCP.76/02
in
O.A.118/2002

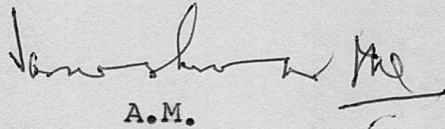
12.11.2002

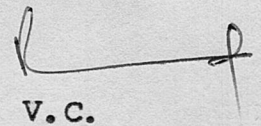
Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Hon'ble Mr. Sarveshwar Jha, A.M.

Shri Pankaj Srivastava holding brief of Shri S. Srivastava, counsel for the applicant.

Shri Pankaj Srivastava submits that this Contempt Application ^{may} ~~should~~ be dismissed as not pressed. The Contempt ~~is~~ Application is accordingly dismissed as not pressed. Notices are discharged. No order as to costs.


A.M.


V.C.

shukla/-